

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1864
ANSWERED ON 11/03/2025

IMPACT OF TARIFFS IMPOSED BY US ON EXPORT

1864. SHRI K SUDHAKARAN:
MS SAYANI GHOSH:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of share of total exports that are directed to the United States, sector-wise;
- (b) whether the Government has assessed/estimated impact of the reciprocal tariffs imposed by the Government of the United States of America on Indian exports during the month of February 2025, particularly on sectors such as chemicals, metal products, jewellery, automobiles, pharmaceuticals and agriculture/food products;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government is of the view that the reciprocal tariffs imposed by the USA will reduce India's overall export volume and revenue in the above mentioned sectors and if so, the details thereof and if not, the reasons therefor;
- (e) the details of steps taken to compensate the loss of revenue;
- (f) whether the Government has informed any objection on the issue and if so, the details thereof;
- (g) the details of measures being considered by the Government to mitigate the adverse effects on Indian industries, including negotiations for a trade deal; and
- (h) whether the Government is working on diversifying India's export markets to reduce dependence on the US and if so, the details thereof?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) Details of sector wise exports that are directed to United States for the year 2023-24 are placed at **Annexure I**.

(b) to (g) The U.S. has issued Memorandum on Reciprocal Trade and Tariffs on February 13, 2025, wherein the Secretary of Commerce and United States Trade Representative are to take necessary actions to investigate harm to U.S. from any non-reciprocal trade arrangements adopted by trading partners and provide a report with detailed proposed remedies for each trading partner, based on which, US action against relevant trading partner could, thereafter be undertaken under any of the relevant US legislations. As on date, reciprocal tariffs have not been applied by U.S. on India.

The Government of India continues to engage with the Government of United States to achieve enhancement and broadening of bilateral trade ties in a mutually beneficial and fair manner. Both nations released a joint statement on February 13, 2025, reaffirming their commitment to deepening economic ties. Under the ambitious "Mission 500", both countries aim to more than double US-India trade to USD 500 billion by 2030 to be achieved by deepening the trade relationship across multiple sectors. Both countries plan to negotiate a mutually beneficial, multi-sector Bilateral Trade Agreement. Both countries would focus on increasing market access, reducing tariff and non-tariff barriers, and enhancing supply chain integration.

(h) This is an ongoing exercise and Indian exporters are working towards diversifying trade basket and export destinations.

Annexure I

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.1864 due for Answer on 11.03.2025

(Values in USD million)

| S.No. | Commodity | India's Export to USA in 2023-24 | USA's share in India's Exports in 2023-24 (%) |
|-------|---|----------------------------------|---|
| 1 | Carpet | 824.71 | 59.11 |
| 2 | Cashew | 8.06 | 2.38 |
| 3 | Ceramic Products and Glassware | 625.11 | 14.61 |
| 4 | Cereal Preparations and Miscellaneous Processed Item | 442.72 | 15.52 |
| 5 | Coffee | 64.68 | 5.03 |
| 6 | Cotton Yarn/Fabs. /Madeups, Handloom Products Etc. | 2980.86 | 25.51 |
| 7 | Drugs And Pharmaceuticals | 8731.44 | 31.35 |
| 8 | Electronic Goods | 10047.76 | 34.50 |
| 9 | Engineering Goods | 17624.33 | 16.12 |
| 10 | Fruits And Vegetables | 299.19 | 8.17 |
| 11 | Gems And Jewellery | 9907.23 | 30.29 |
| 12 | Handicrafts Excl. Hand Made Carpet | 711.96 | 39.50 |
| 13 | Iron Ore | 0.01 | 0.00 |
| 14 | Jute Mfg. Including Floor Covering | 78.84 | 23.27 |
| 15 | Leather And Leather Manufactures | 835.52 | 19.51 |
| 16 | Man-Made Yarn/Fabs. /Madeups Etc. | 706.95 | 15.11 |
| 17 | Marine Products | 2499.02 | 33.90 |
| 18 | Meat, Dairy and Poultry Products | 180.27 | 3.98 |
| 19 | Mica, Coal and Other Ores, Minerals Including Process | 472.86 | 10.10 |
| 20 | Oil Meals | 17.65 | 1.03 |
| 21 | Oil Seeds | 58.83 | 4.09 |
| 22 | Organic And Inorganic Chemicals | 3895.23 | 13.26 |
| 23 | Other Cereals | 4.50 | 0.87 |
| 24 | Others | 3240.85 | 13.38 |
| 25 | Petroleum Products | 5830.05 | 6.93 |
| 26 | Plastic And Linoleum | 1668.88 | 20.62 |
| 27 | Rice | 350.14 | 3.36 |
| 28 | Rmg Of All Textiles | 4719.04 | 32.47 |
| 29 | Spices | 572.46 | 13.47 |
| 30 | Tea | 77.62 | 9.40 |
| 31 | Tobacco | 46.32 | 3.20 |
| | Total | 77523.12 | 17.74 |

Source: DGCIS
